

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.06/(MAH)/2013  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)




ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.02.2017

NAME OF THE PARTIES: Shri Nakul Bubha

V/s.

M/s. Namdas Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. FARHAN DUBASH A/W MS. RANJAN GUPTA	ADVOCATES i/b Vigil Surin FOR R NO. 2 to 6	
2.	MR. VISHAL TALSANIA A/W MS. RERHA CHAKRI	ADVOCATES FOR R NOS. 1, 7, 8	
3.	MS. AMANDA REBELLO i/b BHARUCHA + PARTNERS	FOR THE PETITIONER	

ORDER

T.C.P No. 06/111-A/CLB/MB/MAH/2013

1. The Learned Representatives of both the parties are present.
2. List this matter on **27.03.2017** for hearing.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**MEMBER (JUDICIAL).**

**Dated : 03.02.2017.**